NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/117/CAA/2017

NAME OF THE TRANSFEROR

: MERCURY MANUFACTURING CO. LTD

NAME OF THE TRANSFERRE

: GODREJ & BOYCE MANUFACTURING PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1) K.RAMASAMY COWASE (tor Retitions h.v. My G.V. MOHAN KUMAR

ORDER

Counsel for the Petitioner present and prayed for time for making submissions.

At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

-52-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv